

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR BIHAR FIRE BRICKS AND POTTERIES LTD. (UNDER CIRP)**

REGISTERED OFFICE AT: 22, STRAND ROAD, CALCUTTA W.B, 700001,  
West Bengal, India

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>BIHAR FIRE BRICKS AND POTTERIES LTD</b> CIN: U26931WB1919PLC003382
2.	Address of the registered office	22, STRAND ROAD, CALCUTTA W.B, 700001, West Bengal, India
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	1. Land situated in Mouzah Gopinathpur District of Manbhum Nirsa, Dhanbad, Jharkhand – 828204. 2. Land situated at Mouza Markora, Dhanbad, Jharkhand – 828204.
5.	Installed capacity of main products/ services	The Corporate Debtor was under liquidation from 04.12.1991 until 01.05.2024, and it is currently not Operational. Therefore, the details specified in Serial Numbers 5 and 6 are not applicable.
6.	Quantity and value of main products/ services sold in last financial year	
7.	Number of employees/ workmen	There are no workmen or employees currently.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Further details can be found in the detailed Invitation for Expression of Interest (EoI), which can be obtained through the methods outlined in <b>Table/Serial No. 9</b> below.

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<p>The Detailed Invitation for Expression of Interest (EOI), which includes the Eligibility Criteria and other submission requirements, can be accessed through the link provided below starting from the date of this public announcement: <b>Link:</b> <a href="https://drive.google.com/drive/folders/1indY_3yeZKDGZKTPGRz18GGKQUq4mky?usp=drive_link">https://drive.google.com/drive/folders/1indY_3yeZKDGZKTPGRz18GGKQUq4mky?usp=drive_link</a></p> <p>Please visit the provided Link to access the detailed information regarding the Expression of Interest (EOI) process.</p> <p>Additionally, interested parties can request the detailed Invitation for Expression of Interest (EOI) by sending an <b>email to:</b> <a href="mailto:cirp.bfbpl@gmail.com">cirp.bfbpl@gmail.com</a></p>
10.	Last date for receipt of expression of interest	10.03.2025 (Monday)
11.	Date of issue of provisional list of prospective resolution applicants	20.03.2025 (Thursday)
12.	Last date for submission of objections to provisional list	25.03.2025 (Tuesday)
13.	Date of issue of final list of prospective resolution applicants	04.04.2025 (Friday)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to the resolution applicants	09.04.2025 (Wednesday)
15.	Last date for submission of resolution plans	09.05.2025 (Friday)
16..	Process email ID to submit EOI	<a href="mailto:cirp.bfbpl@gmail.com">cirp.bfbpl@gmail.com</a>
17.	Details of the Corporate Debtor's registration status as MSME	N.A

Sd/-

Date: 22.02.2025

Place: Pune

Ritesh R. Mahajan

(Resolution Professional)

IP Registration Number:

IBBI/IPA-002/IP N00048/2017- 18/10132

"Devgiri", B 203, 2nd Floor, Ganeshmala, Sinhgad Road, Pune –  
411030

For Bihar Fire Bricks and Potteries Ltd (Under CIRP)

AFA Valid up to 31-12-2025